

F. No. 12012/02 (ii)/2017-QA  
Food Safety and Standards Authority of India  
(Quality Assurance Division)  
Ministry of Health and Family Welfare  
FDA Bhawan, Kotla Road  
New Delhi-110002

Dated the 10<sup>th</sup> December, 2018

**Order**

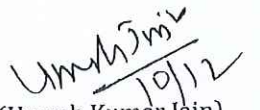
In continuation of FSSAI Office Order of even number dated 22<sup>nd</sup> November 2018, 28<sup>th</sup> November 2018 and 3<sup>rd</sup> December 2018, the suspension of the following FSSAI notified laboratories which are uploading the data on Food Imports Clearance System (FICS) is hereby revoked, with immediate effect:

- 1) Delhi Test House, Delhi
- 2) Envirocare India Private Limited, Madurai
- 3) Export Inspection Agency, 6th Floor CMDA Tower II, No.1 Gandhi Irwin Road, Egmore, Chennai-600008
- 4) Export Inspection Agency, Kochi
- 5) Fare Labs Private Limited, Gurgaon L17/3,DLF-Phase-II M.G. Road, Gurgaon- 122002, Haryana
- 6) Food Quality Laboratory & Research Centre, Kochi
- 7) Geo-Chem Laboratories Private Limited, Mumbai
- 8) Monarch Biotech Pvt. Ltd, Chennai 37-A, SIDCO Industrial Estate, Thirumazhisai, Chennai - 600124
- 9) Mitra S.K. Private Limited, Udayn Industrial Estate, Building, Pagladanga Road, Kolkata-700015
- 10) Oil Laboratory, Department of Chemical Technology, Kolkata
- 11) Ozone Pharmaceuticals Limited, Bahadurgarh 639 - 640, 1st floor, MIE, Bahadurgarh-124507, Haryana
- 12) Scientific Food Testing Services (P) Ltd., Chennai
- 13) SGS India Private Limited, Kolkata

2. The revocation of suspension of the aforesaid laboratories is subject to the condition that they will start using INFoLNET within 15 days from the date of issue of this order, failing which appropriate action may be initiated against them.

3. This has the approval of Competent Authority.

4. Hindi Version will follow.

  
(Umesh Kumar Jain)  
Joint Director  
Email: [labs@fssai.gov.in](mailto:labs@fssai.gov.in)

To (through email)

1. Above laboratories
2. All Food Safety Commissioners
3. All Authorized Officers, FSSAI

Copy to (through email):

1. PPS to CP
2. PS to CEO
3. Director (Imports) - for making necessary amendment in the list of laboratories in FICS
4. Head (RCD)
5. CITO - for upload on the FSSAI website.
6. AD (Hindi) - for Hindi version